GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:5234 ANSWERED ON:24.04.2015 COMPULSORY MILITARY TRAINING Chinnaraj Shri Gopalakrishnan;Misra Shri Pinaki

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to impart Compulsory Military Training through the Nati- onal Cadet Corps (NCC) to students of schools and colleges in the country;
- (b) if so, the details thereof;
- (c) the percentage of the students community who are enrolled in the NCC Junior and Senior division in the entire country at present, State / UT-wise;
- (d) whether any complaint regarding misappro- priation of funds meant for NCC activities have come to the notice of the Government;
- (e) if so, the details thereof and the action taken by the government thereon?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) No, Madam.
- (b) Does not arise in view of (a) above.
- (c) Students in the age group 13 to 181/2 years are eligible to be enrolled in Junior Division (JD)/Junior Wing (JW) and those below in the age of 26 year in Senior Division (SD) and senior wing (SW). Details of students in this age group State and UT wise are not maintained. The details of students enrolled in NCC in schools and colleges state/UT wise is attached at Appendix 'A'.
- (d) Yes, Madam. A very few aberrations have been reported wherein misutilisation of funds meant for NCC activities was alleged. Due investigation were carried out and corrective action has been initiated not only to punish the person found blameworthy but also to improve the procedures wherever required.
- S. Name of the Action No. Officer Taken
- Col (TS) S.K. Rai Punishment already awarded.
- Col (TS) FB Singh Dismissal from service awarded by a General Court Martial.
- 3. Col AS Negi Punishment already awarded.
- 4. Wg Cdr Jay Mitra Awarded Severe Displeasure.
- Lt Col Pravin Vikram Disciplinary action in progress.
- 6. Lt Col Bablu Mandi Disciplinary
- & Gp Capt Vikas Kumra action in progress.
- (e) Few more cases have been reported for which investigations are under progress.

Appropriate action will be taken based on findings of the investigations.

APPENDIX 'A' REFERRED IN THE REPLY GIVEN IN PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 5234 FOR ANSWER ON 24.04.2015

STATE WISE AUTHORISED & ENROLLED CADET STRENGTH

S. STATE/UT ENROLLED CADET STRENGTH No. Junior Senior TOTAL Division/ Division/ Junior Wing Senior Wing

- 1. Andhra Pradesh 73724 31723 105447
- 2 Telangana
- 3 Bihar 31991 16654 48645
- 4 Jharkhand 13583 5263 18846
- 5 Delhi 25986 7299 33285
- 6 Gujarat 32041 15613 47654
- 7 Diu Daman 110 95 205
- 8 Dadar & NH 30 15 45
- 9. Jammu & Kashmir 13679 5144 18823
- 10. Karnataka 38439 23488 61927
- 11 Goa 2248 1141 3389
- 12 Kerala 49465 18454 67919
- 13 Lakshadweep 300 400 700 14 Madhya Pradesh 50045 21385 71430
- 15 Chhattisgarh 13309 4604 17913 16 Maharashtra 59850 24981 84831
- 17 Arunachal 4341 678 5019
- Pradesh
- 18 Assam 29364 10579 39943
- 19 Manipur 5278 1043 6321
- 20 Meghalaya 3557 1864 5421
- 21 Mizoram 2100 611 2711
- 22 Nagaland 5338 1541 6879 23 Tripura 2873 724 3597

- 24 Odisha 38989 9047 48036 25 Punjab 32307 16438 48745
- 26 Haryana 21313 9446 30759
- 27 Himachal 18740 2577 21317
- Pradesh

- 28 Chandigarh 2550 1491 4041 29 Rajasthan 29548 11550 41098 30 Tamil Nadu 68660 21497 90157
- 31 Pudicherry 2500 1200 3700
- 32 Andaman & 450 350 800
- Nicobar
- 33 Uttar Pradesh 33233 55260 88493
- 34 Uttarakhand 12441 13182 25623 35 West Bengal 50588 23358 73946
- 36. Sikkim 3059 359 3418
- Total 772029 359054 1131083